

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-507
IB-1895/ND/2019
IA/913/2021

IN THE MATTER OF:

Mr. Ashok Agarwal

V/s.

M/s. Amiten Polymenrs Pvt. Ltd.

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 12.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

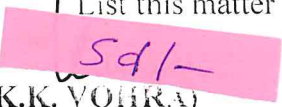
ORDER

IA/913/2021:-

None appeared on behalf of applicant. The prayer of the applicant is allowed. The order number 608 of 2020 dated 5.02.21 passed by the Hon'ble NCLAT setting aside the order of NCLT New Delhi bench (IB 1895/ND/2019 dated 8.06.20) is taken on record.

IB-1895/ND/2019:-

List this matter on **23.09.2021**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)